

2018
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 2226- RG

Dated, Calcutta, 15th May, 2018

Pursuant to the Notification No. 1675-R(JS) dated 18.04.2018, it is notified for information of all concerned that the following Officers of the West Bengal Judicial Service (except Smt. Shiuli Biswas, retiring on 30.09.2018), now posted as mentioned against each of their names in the following table, are eligible in order of seniority and coming under the zone of consideration in the process of selection through Normal Promotion, 2018, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of Malik Mazhar Sultan's case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Gour Sundar Banerjee	ADJ, FTC-3, Krishnanagar, Nadia
2.	Shri Somnath Mukherjee	ADJ, FTC-3, Howrah
3.	Shri Prodip Barman	ADJ, FTC-3, Malda UOT as ADJ, FTC-2, Basirhat, North 24-Parganas
4.	Smt. Sulagna Dastidar	ADJ, FTC-2, Paschim Medinipur
5.	Shri Nilanjan Dey	ADJ, FTC-2, Lalbagh, Murshidabad
6.	Smt. Rajashree Basu Adhikary	ADJ, FTC-7, Alipore, South 24-Parganas
7.	Shri Abhijit De	ADJ, FTC-2, Barrackpore, North 24-Pgs.
8.	Smt. Asima Pal	ADJ, FTC-1, Alipore, South 24-Parganas
9.	Shri Tapas Chandra Das	ADJ, FTC-1, Barrackpore, North 24-Parganas
10.	Mr. Jahangir Kabir	ADJ, FTC-1, Basirhat, North 24-Parganas
11.	Shri Suresh Biswakarma	ADJ, FTC, Bankura
12.	Shri Bibhuti Narayan Singh	ADJ, FTC-3, Berhampore, Murshidabad
13.	Shri Aloke Kumar Choudhury	ADJ, FTC, Durgapur, Burdwan
14.	Sri Anil Kumar Prasad	ADJ, FTC, Haldia, Purba Medinipur
15.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-1, Paschim Medinipur
16.	Shri Pijush Kanti Roy	ADJ, FTC, Cooch Behar
17.	Shri Haradhan Mukhopadhyay	ADJ, FTC-2, Contai, Purba Medinipur
18.	Shri Sudipta Bhattacharjee	ADJ, FTC, Baruipur, South 24-Parganas
19.	Shri Rana Dam	ADJ, FTC-3, Alipore, South 24-Parganas
20.	Shri Bishnu Baran Mondal	ADJ, FTC-2, Krishnanagar, Nadia UOT as ADJ, FTC-1, Purulia
21.	Shri Binoy Kumar Pathak	ADJ, FTC-1, Bongaon, North 24-Parganas
22.	Shri Madan Mohan Mishra	ADJ, FTC-3, Barrackpore, North 24-Parganas
23.	Shri Ambarish Ghosh	ADJ, FTC-1, Diamond Harbour, South 24-Pgs.
24.	Shri Debabrata Kundu	ADJ, FTC, Ranaghat, Nadia
25.	Shri Anjan Kumar Sengupta	ADJ, FTC-2, Burdwan
26.	Smt. Madhumita Roy-III	ADJ, FTC-2, Kandi, Murshidabad
27.	Shri Ananda Kumar Tiwari	ADJ, FTC-3, Paschim Medinipur
28.	Shri Srikumar Goswami	ADJ, FTC-2, Asansol, Burdwan UOT as ADJ, FTC-3, Howrah
29.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad
30.	Shri Anjan Kumar Sarkar	ADJ, FTC-1, Berhampore, Murshidabad
31.	Shri Hiranmoy Sanyal	ADJ, FTC-2, Basirhat, North 24-Parganas UOT as ADJ, FTC-3, Malda
32.	Shri Asis Kumar Mukherjee	ADJ, FTC-4, Diamond Harbour, S. 24-Parganas
33.	Shri Somnath Bhattacharya	ADJ, FTC, Kalyani, Nadia UOT as ADJ, FTC-1, Kandi, Murshidabad
34.	Shri Pijush Ghosh	ADJ, FTC-2, Purulia
35.	Shri Binay Kumar Prasad	ADJ, FTC-1, Purulia UOT as ADJ, FTC-2, Raiganj, Uttar Dinajpur

36.	Shri Baishnab Sarkar	ADJ, FTC-4, Barasat, North 24-Parganas
37.	Shri Umesh Singh	ADJ, FTC, Suri, Birbhum UOT as ADJ, FTC-1, Krishnanagar, Nadia
38.	Shri Tapas Kumar Roy	ADJ, FTC, Siliguri, Darjeeling
39.	Shri Himadri Shankar Ghosh Hazra	ADJ, FTC-1, Jalpaiguri
40.	Molla Asgar Ali	ADJ, FTC, Dubrajpur, Birbhum
41.	Shri Bibekananda Sur	ADJ, FTC, Kalna, Burdwan
42.	Smt. Manjushree Mondal	ADJ, FTC-1, Bichar Bhavan, Calcutta
43.	Shri Viswaroop Sett	ADJ, FTC-1, Asansol, Burdwan
44.	Shri Santanu Dutta	ADJ, FTC-1, Sealdah, South 24-Parganas
45.	Shri Saugata Chakraborty	ADJ, FTC-2, Berhampore, Murshidabad

Each of the above eligible Judicial Officers is directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2017-18 (if not available, the judgements delivered in previous year may be sent) so as to reach the office of the undersigned by 30.05.2018 positively.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

By Order,

Sd/-

**Registrar General
-cum-
Secretary, Selection Board,
High Court, Calcutta**

2018
High Court, Appellate Side
Calcutta

No. 2998-A

Dated, Calcutta the 15th May, 2018

**From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

**To: (I) All the District Judges of West Bengal
(II) The Chief Judge, City Sessions Court, Calcutta.**

Sub: Court's Notification No. 2226-RG dated 15.05.2018 containing name of 45 eligible WBSJ officers coming under the zone of consideration in the process of selection through Normal Promotion, 2018, for appointment to the post of District Judge (Entry Level).

Sir/Madam,

I am directed to refer to the Court's Notification bearing No. 1675-R(JS) dated 18.04.2018, duly published in the Court's website, declaring 15 (fifteen) vacancies for Normal Promotion 2018 in the cadre of District Judge (Entry Level) and furnish herewith the list of (45) Judicial Officers eligible in order of seniority and coming under the zone of consideration in the process of selection as stipulated vide Court's Notification No. 2226-RG dated 15.05.2018 and to request you to ask the eligible Judicial Officers under your judgeship to submit 3 sets of judgement, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered preferably in relevant year 2017 - 2018 (if not available, the judgements delivered during previous year may be submitted) so that the same, having been received and forwarded by your office, reach this Hon'ble Court on or before 30.05.2018, positively.

This may be treated as important and urgent.

For further information, if any, the office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

Yours faithfully,

Sd/-
(Subhasis Dasgupta)
Registrar (Judicial Service)